

Seventeenth Loksabha

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**Title: Regarding grant of permission by the government to fill up essential posts in Coffee Board**

**KUMARI GODDETI MADHAVI (ARAKU):** Sir, the Coffee Board had passed a resolution to seek the approval of the Ministry to fill up the vacant posts immediately to meet the requirements of the Coffee industry, especially the recruitment for the posts of Scientific and Technological Advisers.

Sir, a total of 152 vacancies have arisen out of the revised sanctioned strength of 547 which are to be filled by promotion as well as by direct recruitment. Sir, being a member of the Coffee Board, I strongly feel that it is very essential to fill up these posts for the smooth and efficient functioning of the organisation as most of the Coffee Board offices are located in remote places/plantation areas.

Sir, in a Circular dated 22.02.2017 of the Department of Commerce, it is stated that no vacant post should be filled up and no promotion should be made without the prior approval of the Department of Commerce. This is causing terrible delays in filling up of the vacancies within the revised sanctioned strength of 547. So, I request the hon. Minister of Commerce and Industry, through you, to kindly withdraw the Circular dated 22.02.2017 and empower the Coffee Board to make timely promotions as well as fill up the vacancies by direct recruitment.

Sir, I would also urge upon the Government to grant permission to fill up 152 essential posts by promotions/deputations or direct recruitment.

Thank you.